

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001.

No. ECI/PN/ 43 /2004

Dated: 19th November, 2004

PRESS NOTE

Subject: Bye-election to the Uttar Pradesh Legislative Council from Varanasi Division Graduates Constituency.

A vacancy has occurred in the Uttar Pradesh Legislative Council due to resignation of Shri Rajesh Kumar Mishra, elected from Varanasi Division Graduates Constituency, on 26th May, 2004, before the expiration of his term of office which was upto and including the 5th May, 2008.

The electoral rolls pertaining to the aforesaid Constituency have been revised with reference to the 1st November, 2004 as the qualifying date.

The Election Commission has decided to fill up the above mentioned vacancy in accordance with the following programme :-

1. Issue of Notification : 23rd November, 2004 (Tuesday)
2. Last date of making nominations : 30th November, 2004 (Tuesday)
3. Scrutiny of nominations : 1st December, 2004 (Wednesday)
4. Last date for the withdrawal of candidatures : 3rd December, 2004 (Friday)
5. Date of poll : 17th December, 2004 (Friday)
6. Counting of Votes : 20th December, 2004 (Monday) at 8.00 A.M.
7. Date before which election shall be completed : 22nd December, 2004 (Wednesday)

The Commission has decided that compulsory identification of voters will be made in the said Bye-Election. In order to ensure that no bonafide voter is deprived of his/her franchise, if his/her name figures in the Electoral Roll, separate instructions are being issued to allow additional documents for identification of voters in the Constituency, apart from Electoral Photo Identity Cards (EPICs).

(K. Ajaya Kumar)
Secretary